

schemes under the Tribal Sub-Plans, through the creation of committees at ITDP and at other levels;

(b) information in respect of be furnished State-wise/Union Territory-wise;

(c) whether the Home Ministry is satisfied with the attitude and approach in this regard adopted so far by the concerned States/Union Territories in general and by Bihar, Madhya Pradesh and Gujarat in particular;

(d) if not, the proposals, if any, to ensure henceforth such involvements of the tribal people in TSP areas; and

(e) the specific timeframe proposed therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) :

(a) At the ITDP levels committee have been constituted involving tribals for formulation, implementation and review of ITDP projects.

(b) In the states of Andhra Pradesh, Bihar, Gujarat, Himachal Pradesh, Kerala, Madhya Pradesh, Orissa, Rajasthan and Tripura ITDP/ITDA level committees exist for formulation; implementation and review of various schemes for tribal development. States which have not yet formed Project level committees have instructed to set up such committees. As per reports received from other States tribals are consulted by Project officers.

(c) Yes, Sir.

(d) and (e) Question do not arise.

Working Group of Tribal Development

2959. SHRIMATI SUMATI ORAON: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether in conformity with the recommendation of the Working Group on Tribal Development during the medium Term Plan, 1978-83 set up by the Union Home Ministry, the concerned

States/Union Territories have duly made the plan outlays for tribal areas as non-divertible as also non-lapsable during a Five Year Plan span;

(b) whether the Home Ministry is satisfied with the approach so far in this regard adopted by the States/Union territories in general and by Bihar in particular; and

(c) if not, whether Home Ministry will ensure that the concerned States/Union Territories conform strictly to such a practice ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) :

(a) to (c) The recommendations of the Working Group have been communicated to the State Governments for necessary action. The States have also been informed that the Special Central Assistance (SCA) is to be treated as non-divertible. The States are being allowed to utilise un-spent balances of S.C.A for the subsequent year within the same Plan period. The States are earmarking funds for the TSP area separately under the appropriate budget head. Here two methods are adopted. In one method, each functional head is split into two parts : one reflecting the share of the TSP Area and the other reflecting the rest of the provision. In the second method, quantified funds for all the sectoral departments are shown under one single demand head department-wise controlled by the tribal development department of the State. The first method has been adopted by Andhra Pradesh, Assam, Bihar, Manipur, Orissa, Tripura and West Bengal and second method by Gujarat, Himachal Pradesh, Madhya Pradesh, Maharashtra and Rajasthan. From a review made by the Ministry of Home Affairs, it appears that these arrangements are working fairly satisfactorily.

Socio-Economic Conditions of the Tribal

2960. SHRIMATI SUMATI ORAON : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether in conformity with the recommendation in October, 1980 of the Working Group during the Sixth Plan set up by the Home Ministry, the concerned States/Union Territories were directed by the Home Ministry to set up specific evaluation agencies/organisations/cells to make fair assessment of the quality of impact on the socio-economic operations of the Tribal sub-Plans;

(b) if so, the response of States and Union Territories; the composition of such agencies/organisations/cells-State-wise/Union Territory-wise as also the States and Union Territories that have submitted such evaluation reports to the Centre;

(c) if not, the reasons therefor and whether any States/Union Territories have otherwise suo moto implemented such a recommendation; and

(d) whether his Ministry deems it fit to effect implementation of such a recommendation within a specific period ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) :

(a) to (d) Yes, Sir. The Tribal Research Institutes and evaluation set-up in the State Planning and Tribal Development Departments are entrusted with the work of evaluation in addition to assigning specific evaluation studies to independent research organisations and universities. The evaluation studies are taken up to enable the executing agencies to know the difficulties, bottlenecks and lapses in implementation of the policies and programmes in the field. The detailed composition of evaluation agencies at the State/U.T. level varies from State to State. LAMPS were studied by Vaikunth Mehta Institute of Cooperative Management, Bihar State Planning Board, Reserve Bank of India, NABARD and State Tribal Research Institutes; the Administrative structure in the tribal Areas in Madhya Pradesh and Gujarat by the Indian Institute of Administration and the Keonjhar ITDP in Orissa by the National Institute of

Rural Development, Hyderabad. The Programme Evaluation Organisation of the Planning Commission has undertaken evaluation studies of ten ITDPs in the country. The implementation of these recommendations, though time consuming, are a continuous process. The entire situation is reviewed towards the end of a plan period by Working Groups constituted by the Planning Commission. The strategy for future programmes and their implementation are evolved on basis of such reviews.

Study on the Economic and Technical Feasibilities of Nuclear Reactors

2961. SHRI MADHAVRAO SCINDIA : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that the International Atomic Energy Agency was evolving an expanded technical cooperation programme to help developing countries;

(b) whether the Agency also proposed to undertake a study on the economic and technical feasibilities of nuclear reactors to fulfil the needs of developing countries; and

(c) if so, the details thereof ?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI) : (a) Yes, Sir.

(b) Yes, Sir.

(c) The International Atomic Energy Agency provides experts, fellowships, equipment, training courses, scientific visits and technical missions to the developing countries under its technical cooperation programme, the resources for which are increasing each year.

The International Atomic Energy has been holding a series of meetings on the small and medium reactor programme which is attended by interested countries including buyers and suppliers, for evaluation the economic and technical provenness of such plants and develop authoritative information on them